

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 114**

**IA(I.B.C)/528 (CH)2024**

**CP(IB) No. 657/Chd/Pb/2019**

**IN THE MATTER OF:-**

Monika Garg, sole proprietor Aggarwal  
Enterprises

...Petitioner

Versus

Ahuja cotspin Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016, and Rule 11 of NCLT Rules, 2016**

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 15.05.2024.

Sd/-

Court officer

15.04.2024

Preeti